

UTTAR PRADESH URBAN BUILDINGS (REGULATION OF LETTING, RENT and. EVICTION) ACT, 1972

13 of 1972

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¹ Enforced w.e.f. 15-7-1972 vide Notification No. 3409/29-E/59-72, dated 27-6-1972. An Act to provide, in the interest of the general public, for the regulation of letting and rent of, and the eviction of tenants from, certain classes of buildings situated in urban areas, and for matters connected therewith It is hereby enacted in the Twenty-third Year of the Republic of India as follows .

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